

Declaration of Assets and Liabilities

Year 2022

I, Satyanarayan Singh, son/daughter/wife of Late Lallan Pr Singh
aged 58 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	1000/-	500/-	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	22486/-	700/-	500/-	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: 1. Premium 3480/- H/b 2. Premium 2226/- y/b 3. one Term Premium Rs 50,000/- (Fixed)	1. Premium 1531/- y/b	—	—	—
(v)	Motor Vehicles (details of make, etc.)	YAMAHA FZ-S motorcycle	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-10gm	Gold-80gr Silver-300gr	Gold-10gm	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided Personal Ag. Land 2 Acres in village	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided Personal House at Patna, Ward- No. 17, J.P. Nagar Patna	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15.2.2022
(a)	(i) Loans from Banks	Personal Loan	Rs. 153,429/-
	(ii) Loans from financial institutions	SBI, BVM, Patna	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 54043/- (Ass. Yr. 2021-22) DEFPS1988D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1300

Gender :- M (M/F)

Date of Birth :- 22011964 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Sectt. Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- ARWAH

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Satyannarayan Singh

Name of Employee: SATYA NARAYAN SINGH

Designation: Assistant

Department: Bihar Legislative Assembly
Sectt. - PATNA

Place: PATNA

Date: 18.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Satyannarayan Singh